

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 25.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Cont.A (IBC)/02/2024, IA (IBC)/64/2024 in CP(IB) No.678/7/HDB/2018
NAME OF THE COMPANY	Lanco Kondapalli Power Ltd
NAME OF THE PETITIONER(S)	Axis Bank Ltd
NAME OF THE RESPONDENT(S)	Lanco Kondapalli Power Ltd
UNDER SECTION	7 of IBC

ORDER

Cont.A (IBC)/02/2024, IA (IBC)/64/2024

Present: Ld. Counsel Mr. Anpum Prakash along with the liquidator in person and Mr. Vasu Manchanda for the Liquidator.

Ld. Counsel Mr. Sourabh Gupta for the Successful bidder.

Ld. Counsel Mr. Sameer Kumar along with Mr. Akshay Jain and Mr. Vikram C Puttapaga for the Respondent/Authorised Signatory.

Counter filed. Rejoinder if any, be filed by the next date of hearing. **Matter is adjourned to 29.05.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)